

C.A.No. 1026 OF 2003

ITEM No.15

Court No. 1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 2 In Civil Appeal No.1026/2003

UNION OF INDIA

Appellant (s)

VERSUS

GAGAN KUMAR

Respondent (s)

(For early hearing and office report)

Date : 22/08/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant (s)Mr. K.S. Bhati, Adv.
Mr. B.V. Balaram Das,Adv.

For Respondent (s)Mr. Jitendra Mohan Sharma,Adv.

UPON hearing counsel the Court made the following
O R D E R

No orders at present.

(Alka Dudeja) (Suraj Parkash)
Court Master Court Master